

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

MA 179 of 2012
OA. 1242 of 1996

Date: 30.04.2012

Present : Hon'ble Mr. Shankar Prasad, Administrative Member
Hon'ble Mrs. Urmita Dutta (Sen), Judicial Member

DEBABRATA ROY

VS

DOORDARSHAN

For the Applicant : None

For the Respondents : Mr. MS Banerjee, Counsel
Mr. S. Nandy, Counsel

O R D E R (Oral)

None for applicant. Mr. MS Banerjee and Mr. S. Nandy for respondents.
has been

2. MA 179/2012 moved by on behalf of respondents enclosing a copy of the judgement of Hon'ble High Court in W.P.C.T. 384/04 with CAN 6544/09. The said application with a direction to decide the OA has disposed of the OA within 2 months of the communication of the orders. Issue notice to the OA applicant. Put up on 07.05.2012.

3. Parties to bring on record additional pleadings in terms of the Hon'ble High Court.

4. MA disposed of accordingly.

W
Member (J)

S
Member (A)

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